

The Deputy Prime Minister and Minister of Finance (Shri Morarji Deesai): (a) Rs. 529.11 crores.

(b) Yes, Sir.

(c) The arrears pertaining to the previous years i.e., 1966-67, outstanding as on 31st March, 1967 amounted to Rs. 270.35 crores.

(d) Some of the important steps in this direction are:—

- (i) Gradual taking over of recovery work by the Income-tax Department from the State Governments. This work has already been taken over in Mysore State and partially in the State of Gujarat. It is proposed to take over the work in the remaining States during the current year.
- (ii) Entrusting the work of collection to Income-tax officers engaged exclusively on this work.
- (iii) Creation of Special Recovery Units in the Commissioners' charges to look after the expeditious recovery of outstanding demands.
- (iv) Periodical review by the Directorate of Inspection (Research Statistics & Publication of cases in which demands of more than Rs. 5 lakhs are outstanding.

Construction of Buildings for Ministries

415. Shri H. N. Mukerjee: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total expenditure incurred on the construction of new buildings for different Ministries during the last six years;

(b) the amount involved in continuing projects for such construction; and

(c) whether the policy behind such construction is periodically examined; and

(d) if so, the results thereof?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) About Rs. 7.44 crores.

(b) The expenditure involved on buildings in progress is about Rs. 116 lakhs.

(c) and (d). On the 31st December, 1966 the demand for office accommodation was assessed at 64.38 lakhs square feet. Accommodation available was 53.60 lakhs square feet including about 21 lakhs square feet in leased and requisitioned buildings and temporary hutments. As construction of permanent buildings is more economical than taking private buildings on rent, it is proposed to go ahead with the construction of such buildings to meet the shortages subject to availability of funds.

Failure of Family Planning Programme

416. Shri Omkar Lal Berwa:

Shri Meetha Lal:

Shri N. S. Sharma:

Shri Sharda Nand:

Shri Erij Eshashan Lal:

Shri Atal Bihari Vajpayee:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that the Family Planning schemes have failed to produce the desired results because of impersonal behaviour of doctors and those responsible for implementing them;

(b) the measures taken or proposed to be taken to make family planning services more personalized and effective during the current year;

(c) the assessment of success achieved, if any, during the last five years; and

(d) the total allocations made for various Family Planning Programmes during the current year?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) No.

(b) Training programmes at the Central and State levels have been augmented. Special emphasis is given in the present training and orientation programmes to extension educational techniques and rendering of increased personal attention to those requiring family planning services. Emphasis is being laid on proper selection of cases, correct advice and due follow up. Recognition, awards and rewards are being contemplated for those doing good work.

(c) The programme has made considerable progress as is evident from:

(i) Widespread awareness created by the programme for limiting the size of the family.

(ii) the increased number of Sterilization operations and IUCD insertions, as indicated in the Statement attached.

(d) Rs. 28 crores.

STATEMENT

(a) Number of Sterilization operations performed during the last five years:-

Year	Sterilization operations performed.
1962	157816
1963	169572
1964	269272
1965	468872
1966	792438
Total	1855970

(b) Number of IUCD insertions done during 1965 and 66.

Year	IUCD Insertions
1965	453592
1966	1019715
Total	1483307

(IUCD Programme was started in 1963)

Retrenchment of Non-Gazetted Staff

417. Shri Onkar Lal Berwa:
Shri Meetha Lal:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that as an economy measure to reduce expenditure on administration, Government propose to retrench non-gazetted staff; and

(b) if so, the Ministries, Departments which will be affected and how many employees will be retrenched?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). While Government are keen to keep down expenditure on administration, there is no general or *ad hoc* scheme for retrenching non-gazetted staff. Surpluses may be thrown up from time to time by the work measurement studies of the Staff Inspection Unit of the Ministry of Finance or improvements in administrative procedures and methods of work. A Special Cell exists in the Ministry of Home Affairs for arranging redeployment of such surplus staff.

Power Break-down in Punjab and Haryana

418. Shri Meetha Lal:
Shri Onkar Lal Berwa:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the recent Power break-down in Punjab and Haryana for over four days was due to sabotage;

(b) if so, whether it has been investigated into; and

(c) the results of the investigations?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) to (c). It has been reported by the Punjab State Electricity Board that fourteen instances of suspected sabotage came to notice and that all these cases have